

- (4) The National Commission and some of the State Commissions as well as District Fora are adopting the process of holding Lok Adalats for speedy disposal of the cases.
- (5) Financial assistance is provided by the Central Government to the States/UTs for strengthening of infrastructure of Consumer Fora including computerization and networking.
- (c) No, Sir.

Modern food processing centres

580. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government has identified centres for modern food processing industries in various States, and whether the Saansad Adarsh Grama Yojana adopted villages, such as Maravamangalam in Sivaganga district, Tamil Nadu are included in such focused area centres so that the villagers and other investors get the quick funding and establishment; and

(b) if so, the financial institutions involved in it for creating food processing centres?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI) : (a) No, Sir.

(b) Does not arise.

Targets achieved under Vision 2015: Strategy and Action Plan for FPIs

581. SHRI AMBETH RAJAN : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state whether Government was able to achieve its targets fixed under Vision - 2015: Strategy and Action Plan for Food Processing Industries in India, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI) : In order to promote food processing industries, increase level of processing and exploit the potential of domestic and international market for processed food products, Vision Document 2015 was prepared by the Ministry, which envisaged trebling the size of investment in the processed food sector by increasing the level of processing of perishables from 6% to 20%, value addition from 20% to 35% and share in global food trade from 1.5% to 3% by 2015. To achieve these